

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 150 OF 2018 IN
APPEAL NO. 30 OF 2018 &
IA NOS. 149 OF 2018

Dated: 12th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Cogeneration Association of India

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : --

ORDER

Relist this matter on 12.03.2018, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member

vt/kt

(Justice N.K. Patil)
Judicial Member